

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL.CASE	100012/2006	State Vs Anupkmar Gond ors	APP Select
<u>CHARGE</u>				
2	SPL.CASE	100083/2003	State Vs Sanjay Agarwal 14	APP Ashok Verma
<u>HEARING</u>				
3	MISC APPLN CBI	100406/2020	Upkar Awtar Singh Kohli Vs CBI BS and FC	Apoorv V. Singh
4	MISC APPLN CBI	100705/2020	Manmohan Singh Kapur Vs The Central Bureau of Investigation, Banks Securities and Fraud Cell	Prashant Pawar
<u>ORDER</u>				
5	MISC APPLN CBI	100691/2020	Dharmesh Hasmukh Doshi Vs Central Bureau of Investigation	Prashant Pawar
<u>DISCHARGE APPLICATION</u>				
6	SPL CASE CBI	100085/2013	The State CBI BSFC Vs Rajat Pharmachem Ltd.and other	
<u>B.A. NO. IN SPL. C. NO</u>				
7	SPL CASE CBI	100117/2015	The State CBI Special Crime - 1 Vs Indrani Mukerjia @ Pari @ Indrani Bora @ Indrani Das @ Indrani Khanna and others	
Sub Matter: SPL CASE CBI/0100009/2016				
8	SPL CASE CBI	100009/2016	The State CBI Special Crime - 1 Vs Pratim Mukerjea @ Peter Mukerjea	
(Main Matter SPL CASE CBI/0100117/2015)				